

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

22.

IA 931(MB)2024  
IA 3303(MB)2023  
IN C.P. (IB)/230(MB)2023

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

MS. LAKSHMI GURANG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.04.2024

NAME OF THE PARTIES: Srei Equipment Finance Limited  
Vs  
Dharmesh Jain

SECTION: 95(1) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

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ORDER

1. By the order of this bench, list this matter for hearing on 03.05.2024.

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
LAKSHMI GURANG  
Member (Judicial)